



Government of Jammu and Kashmir
Department of Food, Civil Supplies and Consumer Affairs
Civil Secretariat, Jammu.

Notification

Jammu, the 23rd February, 2017.

SRO 72 .-- In exercise of powers conferred by Clause (b) of sub-section (1) of Section 8 of the Jammu and Kashmir Consumer Protection Act, 1987 and in supersession of all previous notifications issued in this behalf, the Government hereby nominate, from the panel furnished by the concerned selection committee, the following two persons as members of District Consumer Forum, Bhandarwah:-

1. Mr. Sheikh Muddasir Hassan S/o Sheikh Ghulam Hassan R/o Near Sports Stadium Doda.
2. Mr. Mohammad Iqbal (Rtd. Principal Degree College) S/o Kh. Nazir Ahmed Zargar R/o Vasikdera, Nagar Bhandarwah

They shall hold office for a term of three years or up to the age of 65 years, whichever be earlier.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shafiq Ahmed Raina)IAS
Secretary to the Government
Department of Food, Civil Supplies
and Consumer Affairs

No. CAPD/Forum/10/2014

Dated **23**- 02 -2017

Copy to the: -

1. Secretary to Government, Department of Law Justice and Parliamentary Affairs (W7SC).
2. President District Consumer Forum Bhandarwah.
3. Director Archives, Archaeology & Museum J & K, Jammu.
4. Pvt. Secy to the Hon'ble Minister for Department of FCS&CA for kind information of the Hon'ble Minister.
5. Pvt. Secy to Secretary to Government, Department of FCS&CA for information of the Secretary.
6. Concerned Members for Compliance.
7. Stock file(W2SC).
8. Incharge Website, Deptt. of FCS&CA.


(Nissar Ahmed Wani)KAS

Special Secretary to Government
Department of Food, Civil Supplies
and Consumer Affairs

